

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:490
ANSWERED ON:15.03.2012
ALLOCATION OF FUNDS BY NMDFC
Thakor Shri Jagdish

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds allocated by the National Minorities Development and Finance Corporation (NMDFC) during each of last three years and current year, State-wise;
- (b) the criteria for providing assistance by the NMDFC;
- (c) the details of the utilization of the allocated funds by NMDFC during the said period, State-wise;
- (d) the details of development activities for which these funds have been utilized; and
- (e) the measures initiated by the Government to make NMDFC more effective?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Statement showing the funds allocated by National Minorities Development and Finance Corporation (NMDFC) during the last three years and the current financial year, State-wise is at Annexure-I
- (b) The persons belonging to minority communities living below double the poverty line are eligible for assistance under the NMDFC schemes. Persons having annual income less than Rs.40,000/- in rural areas and less than Rs. 55,000/- in urban areas are considered to be living below double the poverty line.
- (c) A statement showing details of utilization of the funds allocated by NMDFC during last three years and the current financial year, State-wise is at Annexure-II
- (d) The funds released by NMDFC are utilized for extending concessional loans to persons belonging to minority communities for setting up self-employment/income generating activities.
- (e) The authorized share capital of NMDFC was enhanced from Rs.1000 crore to Rs.1500 crore during 2010-11. The paid-up share capital of the Government of India stands at Rs. 875.36 crore as on 10th February, 2012.